

(c) whether foreign voluntary institutions are being invited and encouraged for providing advanced medical facilities in rural areas of India?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) No, Sir.

(b) No, Sir. Expertise is available within the country.

(c) No, Sir.

[*English*]

#### Permanent Seat in UN Security Council

205. SHRI SATYAJITSINH DULIPSINH GAEKWAD:  
SHRI GEORGE FERNANDES :  
SHRI B.L. SHANKAR :  
SHRI SANAT MEHTA :  
SHRI SATYA DEO SINGH :  
SHRI SURESH PRABHU :  
SHRI AMAR PAL SINGH :  
PROF. RASA SINGH RAWAT :  
KUMARI SUSILA TIRIYA :

Will the PRIME MINISTER be pleased to state:

(a) whether the Prime Minister in his recent address to UN General Assembly has sought the help of other member nations for securing permanent seat in UN Security Council;

(b) if so, the details thereof;

(c) the nations who have extended their support to India in this cause; and

(d) the latest position regarding securing permanent seat in UN Security Council?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALEEM IQBAL SHERVANI): (a) to (d) Prime Minister in his recent address to the 52nd session of the UN General Assembly has reiterated India's candidature for permanent membership of the UN Security Council and conveyed India's willingness to accept the additional responsibilities that would follow. Several countries from a cross section of UN membership have supported Indian candidature either bilaterally or at the U.N. Discussions on Security Council Reforms are continuing and Government has requested Member States to support India's candidature.

#### Rural Electrification

206. SHRI SULTAN SALAHUDDIN OWAIISI :  
SHRIMATI KETAKI DEVI SINGH :  
SHRI PANKAJ CHOWDHARY :  
SHRI NAVEEN PATNAIK :  
SHRI JANG BAHADUR SINGH PATEL :

Will the Minister of POWER be pleased to state:

(a) the number of villages in the country which have not been electrified so far, State-wise;

(b) whether some States are worst sufferer than others in this regard;

(c) if so, the details thereof and the steps taken by the Government to electrify the villages of these States:

(d) whether the Government have formulated an ambitious scheme to electrify all villages in the country;

(e) if so, the details thereof;

(f) the number of villages electrified as on date, State-wise; and

(g) the target fixed for rural electrification till the end of Ninth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) As per 1991 census, 87817 inhabited villages remained to be electrified as on 31.8.1997. The State-wise details are given in the Statement attached.

(b) to (e) About 93.7 per cent of unelectrified villages are concentrated in the States of U.P., Bihar, Orissa, West Bengal, Assam, Rajasthan and Madhya Pradesh. Most of the unelectrified villages are located in the States which are covered under Minimum Needs Programme. For speedier electrification of such villages, Government of India is providing financial assistance to the State Electricity Boards/ Electricity Departments of the States through REC on concessional terms and conditions.

(f) as per 1991 census, 498776 inhabited villages have been reported to be electrified as on 31.8.1997, as may be seen from the Annexure referred to in reply to part (a) of the question.

(g) The target both in terms of physical and outlays for Rural Electrification Programme for the 9th Five Year Plan are yet to be finalised by the Planning Commission.

## STATEMENT

*Progress in Electrification of Villages up to August, 1997*

Provisional

Sl. No.	States	Total No. of villages (1991 census)	Total Achiet. to the end of 31.8.97	Unelectrified villages upto 31.8.1997	% age	REMARKS
1	2	3	4	5	6	7
1.	Andhra Pr.	26586 @	26586	0	100.0	Provisional to be confirmed as per 91 census.
2.	Arunachal Pr.	3649	2061	1588	56.5	
3.	Assam	24685 (\$)	18999	5686	77.0	Progress reported to the end of 3/97
4.	Bihar	67513	47837	19676	70.9	Achievement as per 1981 census. Progress reported to the end of 6/97
5.	Goa	360 @	360	0	100.0	Provisional to be confirmed as per 91 census.
6.	Gujarat	18028 @	18028	0	100.0	
7.	Haryana	6759 @	6759	0	100.0	
8.	Himachal Pr.	16997 @	16635	362	97.9	100% electrified as per 1981 census.
9.	Jammu & Kashmir	6477	6301	176	97.3	Achvt. as per 71 census. 1991 census not held. Progress reported to the end of 3/97
10.	Karnataka	27066 @	26446	0	97.7	Fully electrified. Balance not feasible.
11.	Kerala	1384 @	1384	0	100.0	
12.	Madhya Pr.	71526	67516	4010	94.4	
13.	Maharashtra	40412 @	40412	0	100.0	Provisional to be confirmed as per 91 census.
14.	Manipur	2182	1892	290	86.7	
15.	Meghalaya	5484	2467	3017	45.0	Achievement as per 1971 census 0 ERR progress reported to the end of 7/97
16.	Mizoram	698	672	26	96.3	Progress reported to the end of 3/97
17.	Nagaland	1216	1088	128	89.5	Progress reported to the end of 3/97
18.	Orissa	46989	32825	14164	69.9	Progress reported to the end of 3/97
19.	Punjab	12428 @	12428	0	100.0	
20.	Rajasthan	37889	33608	4281	88.7	

1	2	3	4	5	6	7
21.	Sikkim	447 @	405	0	90.6	Provisional (to be confirmed) 42 Nos. Forest Villages not electrified.
22.	Tamil Nadu	15822 @	15822	0	100.0	
23.	Tripura	855 (#)	788	67	92.2	
24.	Uttar Pradesh	112803	87079	25724	77.2	Progress reported to the end of 3/97
25.	West Bengal	37910	29288	8622	77.3	Achievement as per 1981 census Progress reported to the end of 7/97
Total		586165	497686	87817	84.9	
UTs		1093	1090	0	99.7	Fully electrified. Balance not feasible.
G. Total		587258	498776	87817	84.9	

(@) Fully electrified, rest not feasible.  
Source : CEA's report for August, 97

#### Incomplete Projects

207. SHRI ANANTH KUMAR  
SHRI T. GOVINDAN

Will the PRIME MINISTER be pleased to state:

(a) whether many Central Projects relating to Eighth Five Year Plan are yet to be completed;

(b) if so, the details thereof alongwith the reasons therefor; and

(c) the steps taken/proposed to be taken by the Government to complete the incomplete projects?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRIMATI RATNAMALA D. SAVANOR) : (a) As on 31.3.1997, 233 central sector projects of the Eighth Five Year Plan were yet to be completed.

(b) and (c) The details of such projects are given in the Project Implementation Status Report on central sector projects for the quarter ending March, 1997. The copy of the Report is available in the Parliament library. The project face various types of problems resulting in time and cost overruns. The list of various factors resulting in time and cost overrun is given in the attached *Statement I*. The measures being taken by the Government vary from project to project and time to time. However, the nature of measures taken by the Government in general to avoid shortcomings in the implementation is given in the attached *Statement II*.

#### STATEMENT I

*Steps Taken by the Government to streamline from preparing the Original Estimates and Implementation of Projects for Reducing Overruns*

- (i) To-stage project approval for facilitating adequate preparation, environmental and other clearances and infrastructure planning at stage I before a project is finally approved for implementation at stage II.
- (ii) Proper monitoring of projects at regular intervals, at various levels to identify constraints and take remedial measures.
- (iii) Indepth review of the progress by the project authorities and Administrative Ministries.
- (iv) Setting up of Task Force/Empowered Committees for speed finalisation of contract packages, solving and land acquisition and other problems.
- (v) Close follow up by the concerned administrative Ministries and project authorities with the State Government, equipment suppliers, contractors, consultants and other concerned agencies to minimise delays.
- (vi) Inter-ministerial coordination.